NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/171/2017

NAME OF THE PETITIONER(S)

: LIVINGWORLD BUILDING STUDIO PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AMBILI.B

Company Proseder

A. Motian Kuma

hohm

ORDER

Representative for Applicant is present. Counsel for RoC present and filed counter. Representative for the Applicant has filed a fresh affidavit on behalf of the shareholders. The same is taken on record. Matter is posted for arguments. Put up on 15.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk